CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri G.S. Rajamani, Member
- 3. Shri K.N. Sinha, Member

Petition No. 50/2001

In the matter of

Finalisation of operational norms for small Gas based power stations.

And in the matter of

North Eastern Electric Power Corporation Ltd. Applicant

The following were present:

- 1. Shri P. Das, ED (E), NEEPCO
- 2. Shri P.K. Singha, Sr. Manager (EL), NEEPCO
- 3. Shri A.K. Sarma, Manager (EL), NEEPCO
- 4. Shri D.N. Deka, SE(Comml., ASEB
- 5. Shri H.M. Sharma, ASEB
- 6. Shri C.D. Sajo, SE (SM), MSEB
- 7. Shri W. Khanpuri, Ex. Engineer, MSEB

ORDER (DATE OF HEARING 26.11.2002)

This petition was filed by North Eastern Electric Power Corporation Ltd for approval of operational norms in respect of small gas based thermal stations

belonging to it.

2. The Commission in its order dated 25.9.2002 in Petition No. 56/2002 (suo motu) has already approved operational norms for small gas based thermal stations with capacity up to 50 MW, which include the gas-based thermal stations

belonging to the petitioner. The operational norms decided by the Commission are being notified separately.

3. In view of this, the present petition does not survive. The representative of the petitioner did not press the petition. The petition has, thus, become infructuous and is disposed of accordingly.

Sd/-(K.N. SINHA) MEMBER Sd/-(G.S. RAJAMANI) MEMBER Sd/-(ASHOK BASU) CHAIRMAN

New Delhi dated the 28th November 2002